## Introduction of new license norms for driving

- 257. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government proposes to introduce new license norms, including putting an upper age limit on people eligible to drive in the country;
  - (b) if so, by when such norms are likely to be implemented; and
- (c) how Government proposes to address the impact of this move on the active senior citizen who drive their own vehicles?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KAHNDELA): (a) and (b) In order to review the Motor Vehicles Act, 1988 in a comprehensive manner, the Government has constituted a Committee under the Chairmanship of Shri S. Sunder, Distinguished Fellow, The Energy and Resource Institute (TERI) and former Secretary, Ministry of Surface Transport. The Committee has been mandated to look into the various aspects of administration and regulation of vehicular traffic in the country, which includes review of the system of grant of driving license, permit and other safety related issues.

The nature and outcome of the deliberation of the Committee at present is not known to the Government. However, there is no proposal to fix upper age limit for getting driving license/driving a motor vehicle.

(c) Does not arise.

## Widening of NHs in Assam

- 258. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that annual allocation made towards widening, strengthening and repair of National Highways in Assam is not utilized properly by the State Government;
  - (b) if so, the detailed status of National Highways fund utilization, year-wise; and
- (c) the current year 2010 target, details of proposals received and sanction accorded for implementation of works in National Highways and list of proposals pending sanction?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Allocation and expenditure incurred on development of National Highways in Assam under NH (O) during last 3 years is given below:

Year	Allocation (Rs. in Crore)	Expenditure (Rs. in Crore)
2006-07	77.25	76.49
2007-08	86.00	85.24
2008-09	86.30	86.30

(c) Annual Plan 2009-10 provides for 22 works amounting to Rs. 369.00 crore for the State of Assam. Against this, 19 proposals amounting to Rs. 449.83 crore have been received from